

GOVERNMENT OF INDIA
MINISTRY OF POWER

RAJYA SABHA
UNSTARRED QUESTION NO.1101
ANSWERED ON 09.02.2026

FINANCIAL HEALTH OF THE DISTRIBUTION COMPANY (DISCOM)

1101 # SMT. SEEMA DWIVEDI:
SHRI NARAYANA KORAGAPPA:
SHRI CHUNNILAL GARASIYA:

Will the Minister of **POWER** be pleased to state:

- (a) the current financial condition of the State Electricity Distribution Companies (DISCOMs);
- (b) the manner in which the reforms being implemented under the Result-Linked Reform- Related Restructured Distribution Sector Scheme (RDSS) are being reflected in the reduction of overall Technical and Commercial (AT&C) losses;
- (c) whether there has been an expeditiousness in the installation of prepaid or smart meters during the last three years; and
- (d) if so, the details thereof?

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a): The Government of India monitors the financial and operational parameters at the distribution utility level on the basis of their audited annual financial statements. DISCOM-wise major financial parameters, as on 31.03.2025, are enclosed at Annexure I.

(b): Revamped Distribution Sector Scheme (RDSS) has been launched by the Government of India in the year 2021 with the objective of improving the operational efficiency and financial viability of the Distribution Utilities. Under the scheme, distribution infrastructure works, including smart metering works, worth Rs. 2.83 lakh crore have been sanctioned.

AT&C Losses is the key operational indicator of performance of distribution utility. To address these losses, mandatory pre-qualifying criteria have been prescribed under the scheme which includes timely publishing of audited annual accounts & quarterly accounts, timely release of subsidy and Government department dues by States/UTs, no new creation of regulatory assets, pre-paid metering in Government establishments, timely payment of GENCO dues and timely publishing of tariff & true up orders. Based on performance of the utility against parameters mentioned under Result Evaluation Matrix, which include achievement against major financial & operational parameters, they are evaluated. Thus, assistance has been linked to performance.

As a result of the reform measures and various efforts, the AT&C losses of distribution utilities at the national level have reduced from 21.91% in FY21 to 15.04% in FY25.

(c) & (d) : The Government of India has issued various advisories/Standard operating Procedures (SoPs) in order to improve consumer engagement and enhance confidence so as to expedite the adoption of smart meters. These include:

- Incentivising consumers for prepaid meter installation through rebate in bill;
- No penalty on consumer based on maximum demand recorded by smart meter;
- Mechanism for recovery of past arrears in easy instalments;
- Installation of check meters for enhancing confidence in accuracy of smart meters.
- Smart meter mobile apps are being made available to allow for regular tracking of consumption of electricity and for easy recharge;
- Advance alerts for balance and emergency credit to consumers.

As a result of various efforts, the total installation of smart meters across the country which was 1.05 crore at the end of FY24 and 2.58 crore at the end of FY25, has increased with a total of 5.59 crore smart meters having been installed across the country till date, under various schemes.

ANNEXURE

ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1101
ANSWERED IN THE RAJYA SABHA ON 09.02.2026

DISCOM-wise financial and operational parameters as on 31.03.2025

| State/ DISCOM | AT&C Loss (%) | ACS-ARR Gap (Rs./kWh) | Accumulated Surplus/ (Loss) (RsCr) | Total Borrowings (Rs Cr) |
|--------------------------------------|---------------|-----------------------|------------------------------------|--------------------------|
| State Sector | 15.40 | 0.11 | (6,77,561) | 7,11,402 |
| Andaman & Nicobar Islands | 24.14 | 2.22 | - | - |
| Andaman & Nicobar PD | 24.14 | 2.22 | - | - |
| Andhra Pradesh | 7.87 | (0.15) | (29,420) | 77,583 |
| APCPDCL | 7.95 | (0.62) | (9,688) | 21,204 |
| APEPDCL | 7.70 | (0.02) | (7,155) | 20,693 |
| APSPDCL | 7.99 | (0.01) | (12,577) | 35,687 |
| Arunachal Pradesh | 46.20 | 0.00 | - | - |
| Arunachal PD | 46.20 | 0.00 | - | - |
| Assam | 15.44 | (0.26) | (1,028) | 1,131 |
| APDCL | 15.44 | (0.26) | (1,028) | 1,131 |
| Bihar | 15.51 | (0.41) | (16,526) | 14,002 |
| NBPDCL | 14.49 | (0.57) | (4,917) | 6,509 |
| SBPDCL | 16.35 | (0.28) | (11,608) | 7,494 |
| Chhattisgarh | 14.25 | (0.19) | (10,423) | 5,428 |
| CSPDCL | 14.25 | (0.19) | (10,423) | 5,428 |
| Delhi | 8.36 | (0.86) | - | - |
| NDMC | 8.36 | (0.86) | - | - |
| Goa | 10.39 | 0.20 | - | - |
| Goa PD | 10.39 | 0.20 | - | - |
| Gujarat | 8.25 | (0.40) | 7,355 | 258 |
| DGVCL | 4.26 | (0.46) | 2,507 | 26 |
| MGVCL | 8.37 | (0.24) | 877 | 9 |
| PGVCL | 12.73 | (0.44) | 2,276 | 208 |
| UGVCL | 6.16 | (0.33) | 1,695 | 15 |
| Haryana | 11.76 | 0.10 | (27,915) | 20,311 |
| DHBVNL | 12.20 | 0.03 | (13,052) | 12,099 |
| UHBVNL | 11.12 | 0.20 | (14,862) | 8,213 |
| Himachal Pradesh | 19.44 | 0.23 | (3,391) | 7,024 |
| HPSEBL | 19.44 | 0.23 | (3,391) | 7,024 |
| Jharkhand | 28.19 | 0.95 | (20,512) | 22,381 |
| JBVNL | 28.19 | 0.95 | (20,512) | 22,381 |
| Karnataka | 11.92 | 0.69 | (34,980) | 47,993 |
| BESCOM | 12.50 | 1.21 | (13,819) | 22,611 |
| CHESCOM | 8.76 | 0.36 | (4,064) | 5,410 |
| GESCOM | 13.48 | 0.10 | (5,661) | 6,147 |
| HESCOM | 12.14 | 0.23 | (11,398) | 12,251 |
| MESCOM | 10.02 | (0.00) | (37) | 1,575 |

| | | | | |
|-----------------------|--------------|---------------|-------------------|-----------------|
| Kerala | 6.61 | (0.17) | (38,648) | 17,638 |
| KSEBL | 6.61 | (0.17) | (38,648) | 17,638 |
| TCED | 6.94 | (0.13) | - | - |
| Ladakh | 26.82 | (0.89) | - | - |
| Ladakh PD | 26.82 | (0.89) | - | - |
| Madhya Pradesh | 22.76 | (0.04) | (71,394) | 49,239 |
| MPMaKVVCL | 29.60 | 0.22 | (30,900) | 18,176 |
| MPPaKVVCL | 12.78 | (0.36) | (12,503) | 14,184 |
| MPPoKVVCL | 26.66 | 0.02 | (27,992) | 16,878 |
| Maharashtra | 17.69 | 0.56 | (35,671) | 90,659 |
| BEST | 5.07 | 0.60 | - | - |
| MSEDCL | 18.09 | (0.70) | (35,671) | 90,659 |
| Manipur | 12.90 | (0.20) | (290) | 745 |
| MSPDCL | 12.90 | (0.20) | (290) | 745 |
| Meghalaya | 17.52 | 0.13 | (4,962) | 1,474 |
| MePDCL | 17.52 | 0.13 | (4,962) | 1,474 |
| Mizoram | 32.31 | (0.34) | - | - |
| Mizoram PD | 32.31 | (0.34) | - | - |
| Nagaland | 48.86 | (0.50) | - | - |
| Nagaland PD | 48.86 | (0.50) | - | - |
| Puducherry | 14.72 | (0.64) | - | - |
| Puducherry PD | 14.72 | (0.64) | - | - |
| Punjab | 19.21 | (0.30) | (3,404) | 17,411 |
| PSPCL | 19.21 | (0.30) | (3,404) | 17,411 |
| Rajasthan | 15.18 | (0.04) | (90,303) | 98,488 |
| AVVNL | 9.22 | (0.45) | (25,563) | 26,126 |
| JdVVNL | 21.42 | 0.02 | (34,689) | 36,793 |
| JVVNL | 13.75 | 0.18 | (30,052) | 35,569 |
| Sikkim | 21.84 | 0.33 | - | - |
| Sikkim PD | 21.84 | 0.33 | - | - |
| Tamil Nadu | 10.96 | (0.19) | (1,19,153) | 1,01,782 |
| TNPDCL | 10.96 | (0.19) | (1,19,153) | 1,01,782 |
| Telangana | 19.84 | 0.27 | (69,741) | 59,230 |
| TSNPDCL | 23.22 | 0.53 | (21,399) | 21,885 |
| TSSPDCL | 18.51 | 0.17 | (48,342) | 37,345 |
| Tripura | 29.61 | 1.40 | (991) | 842 |
| TSECL | 29.61 | 1.40 | (991) | 842 |
| Uttar Pradesh | 19.54 | 0.73 | (1,00,858) | 61,395 |
| DVVNL | 19.70 | 1.03 | (33,974) | 16,412 |
| KESCO | 14.29 | 1.09 | (5,232) | 2,243 |
| MVVNL | 17.70 | 1.11 | (25,236) | 14,338 |
| PaVVNL | 11.91 | (0.29) | (8,782) | 6,562 |
| PuVVNL | 30.70 | 1.30 | (27,634) | 21,840 |
| Uttarakhand | 15.08 | 0.06 | (5,482) | 1,729 |
| UPCL | 15.08 | 0.06 | (5,482) | 1,729 |
| West Bengal | 17.17 | (0.03) | 174 | 14,658 |
| WBSEDCL | 17.17 | (0.03) | 174 | 14,658 |
| Private Sector | 10.05 | (0.64) | 30,351 | 14,975 |

| | | | | |
|-------------------------|--------------|---------------|-------------------|-----------------|
| Delhi | 6.48 | (1.13) | 22,184 | 2,914 |
| BRPL | 6.70 | (0.89) | 12,892 | 894 |
| BYPL | 7.15 | (0.95) | 5,650 | 701 |
| TPDDL | 5.70 | (1.58) | 3,642 | 1,319 |
| Gujarat | 3.63 | (0.42) | 3,892 | 3,562 |
| Torrent Power Ahmedabad | 3.80 | (0.30) | 3,206 | 3,354 |
| Torrent Power Surat | 3.24 | (0.67) | 686 | 208 |
| Maharashtra | 4.99 | (2.04) | 1,245 | 3,818 |
| AEML | 4.99 | (2.04) | 1,245 | 3,818 |
| Odisha | 17.81 | 0.18 | 1,263 | 4,531 |
| TPNODL | 12.51 | (0.06) | 480 | 1,006 |
| TPSODL | 23.36 | 0.82 | 219 | 1,498 |
| TPWODL | 17.64 | 0.36 | 301 | 1,093 |
| TPCODL | 19.11 | (0.09) | 262 | 933 |
| Uttar Pradesh | 8.48 | (0.15) | 1,561 | 0 |
| NPCL | 8.48 | (0.15) | 1,561 | 0 |
| West Bengal | 4.68 | 0.19 | 205 | 151 |
| IPCL | 4.68 | 0.19 | 205 | 151 |
| Grand Total | 15.04 | 0.06 | (6,47,210) | 7,26,378 |
